

sale and storage of plastic bags in notified places including fruit and vegetable outlets of Mother Dairy, Amul, DMS, etc. This notification is not applicable to packing of milk and milk products. The Government of NCT of Delhi is holding meetings of concerned Departments/Agencies from time to time and asking them to carry out inspections and book cases to ensure effective implementation of this notification. No study has been made by the Government of NCT of Delhi to assess the impact of ban on plastic bags.

Foreign investment in food processing

3241. SHRI SANJAY RAUT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether several foreign investment proposals have been approved for setting up of food processing units in the country, particularly in Maharashtra;

(b) if so, the details thereof; and

(c) the impact of such investment on domestic small food processing industries?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) Yes, Sir. Out of a total of 141 foreign direct investment inflows in the food processing sector during Eleventh Five Year Plan period (April 2007-March 2009) amounting to USD 171.72 million, 48 inflows amounting to USD 28.73 million pertained to Maharashtra region, comprising of Maharashtra, Dadra and Nagar Haveli, Daman and Diu.

(c) Foreign Direct Investment (FDI) complements and supplements domestic investment. FDI brings in, apart from capital, state-of-art technology and best managerial practices, thereby providing better access to the domestic industry to foreign technology and integration into the global market. The extant policy permits FDI under the automatic route in most sectors/activities, including Food Processing Industries. No specific criteria have been laid down for FDI into sectors under the automatic route. However, proposals requiring prior Government approval are considered by the Foreign Investment Promotion Board (FIPB), an Inter-Ministerial recommendatory body, which takes into account the policy and sectoral guidelines for FDI. The FIPB also examines whether the proposal would jeopardize an existing joint venture or technology transfer/trade mark agreement if any, in the same field in India. There is no definitive indication about the adverse impact of FDI on the small food processing units and no data is available centrally regarding effect of FDI on the domestic industry.

Mega food parks

3242. SHRI GIREESH KUMAR SANGHI:

DR. T. SUBBARAMI REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether with individual units investing Rs. 2500 crore special purpose vehicles bringing in Rs. 700 crore and the Central Government contributing Rs. 500 crore, a sum of Rs. 3700 crore

would have a spinning effect on 10 mega food parks going to be set up in the next phase of Eleventh Five Year Plan;

(b) whether each food park is expected to have around 30 units which are expected to collectively attract an investment of Rs. 250 crore;

(c) if so, the places where these parks would be set up; and

(d) the latest position of setting up of these parks?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (b) During Eleventh Five Year Plan, Government have approved Scheme of Mega Food Park under the Scheme for Infrastructure Development with a view to provide an integrated approach for creation of adequate processing infrastructure with efficient supply chain solution and clusterised farming having strong backward and forward linkages. Under this scheme, setting up of a total of 30 Mega Food Parks have been approved to be assisted during Eleventh Plan period out of which 10 Mega Food Parks were approved to be taken up in the 1st phase. The average project cost of each Mega Food Park would be around Rs. 120 crore out of which Government assistance would be a maximum of Rs. 50 crore. On an average, each project is expected to have around 30-35 Food Processing Units with a collective investment of Rs. 250 crore that would eventually lead to annual turnover of about Rs. 450-500 crore.

(c) 'In-Principle' approval has been accorded for setting up of 10 Mega Food Parks in the following places:—

- (i) Mogili Village, Chittoor Distt., Andhra Pradesh
- (ii) Getalsud, Ranchi Distt., Jharkhand
- (iii) Ambale Holi, Kadrimidi Village, Chikmagalur, Karnataka
- (iv) Shirwal, Satara Distt., Maharashtra
- (v) Village Tihu, Nalbari Distt., Assam
- (vi) Jalandhar, Punjab
- (vii) Kurumpatti Village, Dharmapuri, Tamil Nadu
- (viii) Rae Bareilly, Uttar Pradesh
- (ix) Padartha Village, Haridwar Distt., Uttarakhand
- (x) Jangipur, West Bengal

(d) Detailed Project Reports (DPR) for Mega Food Parks in States of Andhra Pradesh, Jharkhand, Maharashtra, Uttarakhand and Assam were accepted by the Inter-Ministerial Approval Committee (IMAC) on 27.03.2009. Construction of boundary wall and/or land development are under progress. In the case of Mega Food Parks in Karnataka, Punjab, Tamil Nadu and West Bengal, DPRs have been submitted and are under examination. In the case of Uttar Pradesh, DPR has not yet been received.